

RESERVE BANK OF INDIA Foreign Exchange Department Central Office Mumbai - 400 001

RBI/2014-15/484

A.P. (DIR Series) Circular No.81

March 03, 2015

To,

All Category - I Authorized Dealer Banks

Madam / Sir.

Trade Credits for Imports into India — Review of all-in-cost ceiling

Attention of Authorized Dealer Category-I (AD Category-I) banks is invited to <u>A.P.</u> (<u>DIR Series</u>) <u>Circular No. 16 dated July 28, 2014</u> relating to the all-in-cost ceiling of Trade Credits for imports into India.

- 2. On a review it has been decided that the all-in-cost ceiling as specified under paragraph 4 of A.P. (DIR Series) Circular No.28 dated September 11, 2012 will continue to be applicable till March 31, 2015 and is subject to review thereafter.
- 3. All other aspects of Trade Credit policy remain unchanged. AD Category-I banks may bring the contents of this circular to the notice of their constituents and customers concerned.
- 4. The directions contained in this circular have been issued under Sections 10(4) and 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully

(B. P. Kanungo) Principal Chief General Manager